

**Non-Fulfilment of Obligations by the Director of ITC**

5620. SHRI NAKLI SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether the Billimoria Committee report has indicted Indian Tobacco Company who had observed that the Company has found ways to cheat the system;

(b) if so, whether any action has been taken in the matter;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether Financial Institution's Directors, non-Executive Directors are not fulfilling their obligations by conniving the wrong doings of the Company;

(e) if so, the reasons therefor;

(f) whether any inquiry has been made in the matter;

(g) if so, the details thereof; and

(h) if not, the reasons therefor?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) to (h) The information is being collected and will be laid on the Table of the House.

**Demonstration-Cum-Training Centre in Assam**

5621. SHRI NRIPEN GOSWAMI: Will the Minister of TEXTILES be pleased to state:

(a) whether the Central Silk Board has established a Demonstration-cum-Training Centre at Sualkuchi in Assam to demonstrate the improved silk reeling;

(b) if so, the number of persons trained so far at the said training centre; and

(c) the steps taken by the Government to make people aware about Sualkuchi Training Centre?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) Yes, Sir. A Demonstration-cum-Training Centre (DCTC) to train silk reelers and reelers-cum-weavers in improved techniques of silk reeling and spinning along with a post-cocoon Technical Service Centre has been established at Sualkuchi.

(b) A total of 495 persons have been trained so far in the improved technologies of silk reeling and spinning at this training centre.

(c) The following steps have been taken by Central Silk Board to ensure that the people are aware of such a training centre at Sualkuchi:

- (i) One large-scale demonstration covering the improved muga silk reeling technology and improved technology of weaving, degumming and dyeing and five demonstrations on improved version of tasar and muga reeling machines and improved degumming/dyeing technology and the recipe used

for degumming and dyeing were organised in Sualkuchi in March 1997.

(ii) Survey on silk reeling and weaving units by visiting each unit.

(iii) Testing and quality assessment of cocoons and raw silk tendered by reelers and weavers.

All these activities have given wide publicity about the functioning of both the DCTC and post cocoon Technical Service Centre.

[*Translation*]

**Rehabilitation of Mill Workers of Rajasthan**

5622. DR. PRABHA THAKUR: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government have received several complaints regarding irregularities being committed by the managements of Mahalaxmi Mills, Edward Mills and Vijay Cotton Mills of Rajasthan under NTC;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) No complaints in this regard have been received in the Ministry of Textiles.

(b) and (c) Do not arise.

[*English*]

**ITDC Jammu Outstanding Against Customer**

5623. SHRI CHAMAN LAL GUPTA: Will the Minister of TOURISM be pleased to state:

(a) the names and places of ITDC hotels and the loss and profit of each such unit for the last three years, year-wise and unit-wise;

(b) whether some private or Government persons have been authorised to stay and enjoy facilities of both lodging and boarding in these hotels/motels with making payment at fixed rates; if so, the names of such persons and the amount involved for providing such facilities to each person during the last three years and also in the current year;

(c) whether some persons are permanently occupying accommodation in ITDC hotel Jammu Ashok; and

(d) if so, the names of such person and amount spent every year during the above said period on each such persons?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG): (a) Information is given in the enclosed Statement.

(b) Providing boarding and lodging facilities to Private and Government clients on payment basis in ITDC hotels is a normal business activity of ITDC. The operating expenditure